

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/590/(IB)/2017
NAME OF THE PETITIONER(S) : EOC POLYMERS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : D.C.MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. PRASHANTH KIRAN	Counsel for Applicant	V. Anantha Padmanabha Swamy	[Signature]
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ORDER

Counsel for applicant present and filed an affidavit in proof of sending notice to the respondent for their appearance and for making submissions today. No representation on behalf of the respondent. For hearing submissions of the counsel for petitioner, put up on 13.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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